

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

D.A. NO. 2005/95

day of  
NEW DELHI this the 10th September, 1996

(X)

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

Shri Budh Prakash  
s/o Late Shri Hira Lal  
r/o DI/98  
Madangir  
New Delhi - 110 062.

... Applicant

Vs.

1. Staff Selection Commission  
through its Chairman  
Block No.12, C.G.O.Complex  
Lodhi Road  
New Delhi - 110 003.

.. Respondent

(By Shri M.M.Sudan, Advocate)

The application having been heard  
on 10.9.1996 the Tribunal on the  
same day delivered the following:

ORDER

Chettur Sankaran Nair (J), Chairman -

Applicant seeks a declaration that he  
is eligible to appear in the "main examination for  
recruitment of Assistant, to be held on 21.10.1996".  
In a manner of speaking, the application has become  
infructuous, because the prayer has been granted by  
an interim order. More importantly, he has taken the  
examination and failed, states counsel for respondent.  
The statement is not disputed by applicant or his  
counsel.

2. We record the submision of counsel for  
respondent and dismiss the application. No costs.

Dated, 10th September, 1996.

*Re*  
(R.K.AHOOJA)  
MEMBER(A)

*Chettur Sankaran Nair*  
(CHETTUR SANKARAN NAIR, J.)  
CHAIRMAN

/rao/